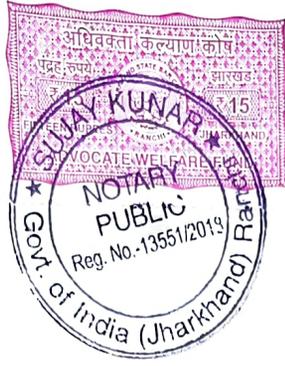


Authorised under Notaries Act-1956
and Notaries Rules 1956 by
Govt. of India (Jharkhand)



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

IN

Original Application No. - 44 of 2014/EZ

IN THE MATTER OF :-

Anil Kumar Singh

..... Applicant

VERSUS

The State of Jharkhand & Ors.

..... Respondents

Affidavit on behalf of Ranchi Municipal Corporation,
(Respondent No. 4) in compliance of order dated 14-02-2022

Most respectfully sheweth

I, Mukesh Kumar, Son of R.L.Singh, Resident of Pundag,
Ranchi - 834002, presently working as Municipal
Commissioner, Ranchi Municipal Corporation, do hereby
solemnly affirm and say as follows:



15 FEB 2022

Ref. No.....Date.....

1. That it is most humbly submitted that the primary and secondary operations regarding the Integrated Solid Waste Management are functioning smoothly and regarding the processing and disposal part, GAIL (Gas Authority of India Limited) is progressing, as per plan, for setting up of 5 TDP Compressed Bio Gas Plant (CBG).
2. That it most humbly submitted that the timeline for obtaining the Environmental Clearance, CTE and CTO is as follows:-

Time line for environmental clearance, consent to establish & consent to operate

Sl. No.	Component	Tentative Time line
1.	Tender Called for NABET Accredited Consultant for obtaining EC, CTE & CTO for integrated municipal waste management project	08.12.2021
2.	Issuing of LoA	26.02.2022
3.	Issuing of Work order	03.03.2022
4.	Agreement with Consultant (service provider)	05.03.2022
5.	Form I & Pre-feasibility report submission to SEIAA, Jharkhand	By 31.03.2022
6.	ToR presentation	By June 2022



2.1 FEB 2022

7.	Issuing of ToR by SEIAA, Jharkhand	By July 2022
8.	Draft EIA report submission at SEIAA, Jharkhand	By January 2023
9.	EIA presentation at SEIAA, Jharkhand	By February 2023
10.	Submission of query compliances at SEIAA, Jharkhand	By March 2023
11.	Submission of Final EIA at SEIAA, Jharkhand	By April 2023
12.	Final EIA presentation at SEIAA, Jharkhand	By May 2023
13.	Issuing of EC by SEIAA, Jharkhand	By May 2023
14.	Online application for CTE at SPCB, Jharkhand	By May 2023
15.	Site visit of Regional Officer, SPCB and report submission to SPCB, Jharkhand	By July 2023
16.	Issuing of CTE	By August 2023
17.	Online application for CTO at SPCB, Jharkhand	By December 2023
18.	Site visit of Regional Officer, SPCB and report submission to SPCB, Jharkhand	By February 2024
19.	Issuing of CTO	By March 2024

21 FEB 2022



3. That it is further submitted that some delay has been caused in the filing for Environmental Clearance due to Covid .

4. That the contents of this affidavit has been read over and explained to me which I have fully understood and the same are true to my knowledge, information and belief.

5. That the statements made in para (1) is true to my knowledge derived from the relevant records of the case to which I believe to be true and the rest are by way of submissions before this Hon'ble Tribunal.

Sworn verified and signed on this 21st February 2022 at Ranchi.

21 FEB 2022

Suvedh Kumar

Identified by me

Deponent

SK
21/2/22

Signature attested on
Identification of Lawyer
Advocate



Signature attested on
Identification of Lawyer